तथा अन्य संबंध रखने वालो के विचारो पर पूरी तरह से विचार किया है । पहले से ही घोषित खरीद/समर्थन मूल्यो मे कोई परिवर्तन करने का विचार नही है ।

(ग) किसान तथा किसान संगठन बुवाई मे पूर्व अपने उत्पाद के समर्थन मूल्यो की घोषणा कराने की माग कर रहे हैं । इस वर्ष ऐसा करना संभव नही हो सका है क्योकि जून के महीने मे उर्वरक तथा डीजल की कीमतो मे भारी वद्धि के कारण कृषि मूल्य आयोग को पूरक रिपोर्ट प्रस्तुत करने के लिए कहा गया था । भविष्य मे सरकार यथा संभव शीघ्र ही खरीद/समर्थन मूल्यो की घोषणा करना चाहती है ।

(घ) कृषि मूल्य आयोग को खरीद/समर्थन मूल्यो के उचित स्तर की सिफारिश करते समय कृषि एव गैर-कृषि वस्तुओ के बीच व्यापार की शर्तों में हुए परिवर्तनो को ध्यान में रखने के लिए कहा गया है ।

Radical Changes in Education

*10 SHRI KRISHNA PRATAP SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state,

(a) whether Government are thinking of making radical changes in the education system;

(b) whether it is a fact that the present education system of 10 + 2 + 3 has not brought the desired results; and

(c) what are the details of the proposals in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). No, Sir.

(c) Does not arise.

Houses for the Scheduled Castes and Backward Classes in Delhi

*11. SHRI HIRALAL R PARMAR:
SHRI RAM LAL RAHI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have any scheme to provide housing facility to homeless persons belonging to Scheduled Castes, economically backward class and labourers living in Delhi Territory for a long time; and

(b) if so, the outlines thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) (a) and (b). Delhi Administration has reported that although no separate scheme as such for providing housing facilities to the homeless persons belonging to Sheduled Castes, economically backward class and labourers living in Delhi territory for a long time is in operation, there are the following schemes running:—

(1) Integrated Subsidised Housing Scheme for Industrial Workers

This Scheme is applicable to certain "employees within the meaning of The Indian Factories Act. 1948.

(2) House-sites-cum-Hut Construction Scheme for Landless Workers in Rural Areas.

This scheme relates to provision of house-sites for landless agricultural labourers, workers and artisan living in rural areas. The ceiling for